

concerned employees including those belonging to SC/STs. Supreme Court's orders for revision of reservation policy to provide the reservation in promotion on posts and not on vacancies will be decided by the Department of Personnel and Training.

Armed Escorts to Foreign Tourists

1925. SHRI TARIQ ANWAR : Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that foreign tourists visiting especially Bihar will be provided armed escorts;

(b) if so, the reasons therefor;

(c) whether tourists were killed in Bihar recently; and

(d) if so the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) and (b) To provide security and protection to the foreign tourists visiting important places in Bihar the State Government has directed the concerned District Authorities to provide intensive day and night patrolling.

(c) No, Sir.

(d) Does not arise.

Internet Service

1926. SHRIMATI SUMITRA MAHAJAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Internet Access Service facilities are available in the country;

(b) if so, the details thereof region-wise;

(c) whether the Government propose to privatise Internet Access services in the country;

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) Following is the list of stations where Internet Access nodes from DoT/VSNL are available:

<u>NORTH</u> -	New Delhi, Lucknow, Kanpur, Chandigarh.
<u>EAST</u> -	Calcutta
<u>WEST</u> -	Ahemdabad, Mumbai and Pune.
<u>SOUTH</u> -	Hyderabad, Bangalore, Chennai, Mysore (Software Technology Park).

The above nodes can be accessed on dial up basis. The nodes situated in metro cities can be accessed by leasing a data communication circuit from any wherein the country.

(c) to (e). Modalities for possible introduction of private operators offering Internet access are under examination.

Accidents in Hindalco

1927. SHRI MOHAN RAWALE : Will the Minister of LABOUR be pleased to state :

(a) the nature and number of accidents occurred in Hindalco at Renukoot in Uttar Pradesh during the last three years;

(b) the causes of these accidents;

(c) the number of labourers killed and injured in these accidents;

(d) the compensation paid to the kins of those killed and injured labourers; and

(e) the measures taken to check recurrence of such accidents?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (e). The information is being collected and will be laid on the table of the House.

Performance of ESI

1928. SHRI NAMDEO DIWATHE : Will the Minister of LABOUR be pleased to state :

(a) whether the Government are aware of the shortage of doctors, specialists, medical equipments, medicines and inadequate number of lady doctors in ESI hospitals/dispensaries;

(b) if so, the reasons therefor;

(c) the steps taken being taken for restructuring, upgrading and modernising of ESI network and providing better services;

(d) the expenditure incurred on ESI hospitals/dispensaries during each of the last three years; and

(e) the number of defaulter employees availing the medical facilities during each of the last three years, state-wise?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c). In Delhi and NOIDA the responsibility for administration of medical care under the ESI Act, 1948 vests in the Employees' State Insurance Corporation (ESIC). Even though the expenditure on medical care is shared by the ESIC and the State Govts./U.T. Administrations in the ratio of 7:1, the responsibility for administration of medical care at other places vests in the State Governments/U.T. Administrations. The ESI Corporation has fixed norms for providing adequate equipments, doctors, specialists etc. in ESI Hospitals/Dispensaries. There have been sporadic complaints about shortage of doctors, medicines, equipments etc. in the ESI hospitals. Such complaints, as and when received, are brought to the